

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00059/2018 in OA/310/01496/2015

Dated Tuesday the 27th day of November Two Thousand Eighteen

PRESENT

**HON'BLE MR. P. MADHAVAN, Member (J)
&
HON'BLE MR. T. JACOB, Member (A)**

K.P.Ajith Kumar,
S/o. L.T.K.G.. Prabakaran,
Aged 51 years,
No. IV-43-629, Postal Quarters,
Wellington, 643231.
Nilgiris (Dt).

....Applicant/Applicant

By Advocate M/s. S. Ramaswamyrajarajan

Vs

Union of India rep by,
1.Mr.Kawaljit Sinha,
The Assistant Director General (FS-I),
Department of Posts, (FS Division),
Dak Bhawan, New Delhi.

2.Mr. P.L.Meena,
The Assistant Director (SB-I),
Department of Posts (F.S. Division),
Postal Directorate,
Dak Bhawan, Sansad Marg,
New Delhi 110001.

3.Mrs. Sharda Sampath,
The Postmaster General,
Western Region,
Tamilnadu Circle,
Coimbatore 641002.

4.Mr. R. Ramalingam,

Senior Superintendent of Post Offices,
Nilgiris Division,
Udagamandalam 643001.

5.Mr. V. Gunaseelan,
The Superintendent of Post Offices,
Nilgiris Division,
Udagamandalam 643001.Respondents/Respondents

By Advocate Dr. G.Krishnamurthy

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

This CP has been filed alleging wilful disobedience by the respondents of the order of this Tribunal in OA 1496/2015 dt. 22.06.2016. Notice was issued to the respondents.

2. When the matter is taken up for hearing, it is submitted that the respondents had filed a Writ Petition in the Hon'ble Madras High Court and the High Court has granted an interim stay of the contempt proceedings by order dt. 12.11.2018 in WMP No. 32221 of 2018 in WP 27702 of 2018. A copy of the said order is produced which is taken on record.

3. In view of the above submission, the CP is closed with permission to reopen, if necessary. Notices are discharged.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

27.11.2018

SKSI